

**National Company Law Tribunal
Allahabad Bench**

C P No. 195/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2018

NAME OF THE COMPANY: BLS Polymers Limited Vs. Sam Cables & Conductors pvt. Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Raghav Dev Garg	Counsel	Counsel for O.C	Raghav Dev Garg
<u>2.</u>				

CP NO. 195/ALD/2018

Sh. Raghav Dev Garg, Advocate for the Operational Creditor is present. Learned counsel for the Operational Creditor has filed Affidavit of Service, which shows that the notice has not been delivered to the Corporate Debtor till date.

List the matter on 10th July 2018, for admission.

Dated: 01.06.2018

— Sd —

**SAROJ RAJWARE,
MEMBER (T)**

— Sd —

**V.P. SINGH,
MEMBER (J)**

Typed by:
Md. Zaid